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title: Laid Action Taken Statements of the Standing Committee on Rural Development.

SHRI GOKARAJU GANGA RAJU : Madam, I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Rural Development:-

- (1) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter -V of the Thirteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Fourth Report (16th Lok Sabha) on 'Demands for Grants (2014-15) in respect of the Ministry of Drinking Water and Sanitation.
- (2) Action Taken by the Government on the recommendations contained in Chapter - I and final replies included in Chapter -V of the Fourteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Forty-second Report (15th Lok Sabha) on the subject 'Mahatma Gandhi National Rural Employment guarantee Act, 2005 (MGNREGA)' in respect of the Ministry of Rural Development (Department of Rural Development).
- (3) Action Taken by the Government on the recommendations contained in Chapter - I and final replies included in Chapter -V of the Eighteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Sixth Report (16th Lok Sabha) on 'Demands for Grants (2015-16)' in respect of the Ministry of Rural Development (Department of Rural Development).
- (4) Action Taken by the Government on the recommendations contained in Chapter - I and final replies included in Chapter - V of the Twenty-ninth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Twenty-second Report (16th Lok Sabha) on 'Demands for Grants (2016-17)' in respect of the Ministry of Rural Development (Department of Land Resources).
- (5) Action Taken by the Government on the recommendations contained in Chapter - I and final replies included in Chapter-V of the Thirtieth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Twenty-third Report (16th Lok Sabha) on 'Demands for Grants (2016-17)' in respect of the Ministry of Drinking Water and Sanitation.
- (6) Action Taken by the Government on the recommendations contained in Chapter - I and final replies included in Chapter -V of the Thirty-first Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in the Twenty-fourth Report (16th Lok Sabha) on 'Demands for Grants (2016-17) in respect of the Ministry of Panchayati Raj.

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